

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,
MUMBAI

CP (IB)-217/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **S.N. PLUMBING PVT. LTD.**

v/s.

PENINSULA LAND LTD.

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

ORDER

3. CP (IB)-217/MB/2018

At request of both the parties, list this matter on 3.10.20128

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)